

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

30. C.P. 3501/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **12.02.2020**

NAME OF THE PARTIES:- Alipe Memon Mohammed Shafi & anr

V/s

Abellio Marine foods Pvt Ltd & Ors

SECTIONS 42,213,216, 220 ,221 & 447 OF COMPANIES ACT, 2013

ORDER

Counsel for the both sides are present.

At request, list this matter on 26.03.2020.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)
/RS/

Sd/-
BHASKARA PANTULA MOHAN
Member (Judicial)

